GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF EX-SERVICEMEN WELFARE

LOK SABHA

STARRED QUESTION NO. 23

TO BE ANSWERED ON 03rd February, 2023

WELFARE SCHEMES FOR EX-SERVICEMEN AND THEIR DEPENDENTS

*23. SHRI OMPRAKASH BHUPALSINH ALIAS PAWAN RAJENIMBALKAR: SHRI SANJAY JADHAV:

Will the Minister of DEFENCE be pleased to state:

- (a) the details of the schemes being implemented for the welfare of Ex-servicemen, their widows and children in the country, State/UT-wise including Maharashtra;
- (b) whether the Government has any plans to setup CSD canteen for the welfare of the widows of Ex-servicemen, residential facilities for children, Ex-servicemen Contributory Health Scheme (ECHS) and Pre-recruitment training centre for the children and old age homes for Ex-servicemen in various States including Osmanabad district of Maharashtra, if so, the details thereof;
- (c) whether the Government of Maharashtra hassent proposals to the Union Government in this regard, if so, the details and the status thereof;
- (d) whether the proposals for transfer of landfor setting up hospitals under Ex-servicemen Contributory Health Scheme (ECHS) in various districts of Maharashtra including Osmanabad are pending with the Union Government for approval, if so, the details thereof; and
- (e) the details of funds allocated for the saidpurpose and the time by which the hospitals are likely to be constructed in such districts?

ANSWER

MINISTER OF DEFENCE

(SHRI RAJNATH SINGH)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION No. 23 FOR ANSWER ON 03.02.2023 REGARDING "WELFARE SCHEMES FOR EX-SERVICEMEN AND THEIR DEPENDENTS".

- (a): The details of welfare and resettlement schemes being implemented for the welfare of Ex-servicemen, their widows and children in the country including Maharashtra by Kendriya Sainik Board and Directorate General of Resettlement respectively are placed at Annexure.
- (b): The point-wise reply to the issues raised is as under:
 - i. CSD canteen: Unit Run Canteens (URCs) are established for the welfare of Serving & Retired CSD beneficiaries by local military authorities on the basis of strength of CSD beneficiaries, financial viability and proximity to existing URCs. There are approximately 3500 URCs all over the country. Presently, no proposal for opening of new URC in Maharashtra has been received.
 - ii. Residential facilities for children: There is no plan to set up residential facilities for children of Ex-servicemen.
- iii. New ECHS: The requirement of new polyclinics as also dependency of ESM on various polyclinics is reviewed from time to time for opening new Polyclinics or upgrading/downgrading existing polyclinics. A Total of 29 ECHS Polyclinics are functioning in the state of Maharashtra out of which one Type D Polyclinic is already functional at Osmanabad. No decision for opening of new polyclinic in Maharashtra has been taken.
- iv. Pre recruitment training: Directorate General of Resettlement facilitates training programmes for Ex-Servicemen (ESM) only to prepare them to take on new assignments/jobs and assisting ESM in finding new employment. No such plan is under consideration for providing pre recruitment training to the children of ESM.
- v. Old age home:No such plan is under consideration to establish old age home for ESM.
- (c): No proposal has been received from the Government of Maharashtra.
- (d): No such proposal is pending.
- (e): Does not arise.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA STARRED QUESTION No. 23 FOR ANSWER ON 03.02.2023 REGARDING "WELFARE SCHEMES FOR EX-SERVICEMEN AND THEIR DEPENDENTS".

DETAILS OF VARIOUS WELFARE SCHEMES PROVIDED BY KENDRIYA SAINIK BOARD

1. Benefits given from Armed Forces Flag Day Fund:-

Sl.	Grants	Amount(in Rs)
No.		
(a)	Penury Grant (65 Yrs and above) (Applicable to Non-Pensioners ESM upto Hav Rank)	Rs 4,000/-pm
(b)	Education Grant (upto two children) (i) Boys/Girls upto Graduation (ii) Widows for PG (Pensioner/Non Pensioner ESM upto Hav Rank)	Rs 1,000/-pm
(c)	Disabled Children Grant (Applicable to 100% disabled wards of Pensioner/Non-pensioner ESM upto JCOs Rank)	Rs 3,000/-pm
(d)	Daughter's Marriage Grant (upto two daughters) Applicable to daughters of Pensioner/Non- Pensioner ESM upto Hav Rank) Widow Re-Marriage Grant (Applicable to Widows of Pensioner/Non-Pensioner ESM upto Hav Rank)	Rs 50,000/-
(e)	Medical Treatment Grant (Applicable to Non-pensioner ESM upto Hav Rank and his dependents)	Rs 30,000/- (Max)
(f)	Orphan Grant (Applicable to Orphans of Pensioner/Non-pen ESM All Ranks) Daughters of ex-servicemen till she is married. One Son of ex-servicemen upto 21 years of age.	Rs 3,000/-PM
(g)	Vocational Trg Grant for Widows (Applicable to Widows of Pensioner/Non-Pensioner ESM upto Hav Rank)	Rs 20,000/- (One Time)

- 2. Modified Scooter Grant. Rupees 1,00,000/- is provided to those ESM, who are disabled after service with a disability of 50% or more and who are not covered under the scheme of AG's Branch of IHQ (Army, Navy & Air Force).
- 3. Serious diseases Grant from AFFD Fund to Non Pensioners ESM of all Ranks :-

(a)	Serious Diseases as listed below: - Angioplasty, Angiography, CABG, Open Heart Surgery, Valve Replacement, Pacemaker Implant, Renal Implant, Prostate Surgery, Joint Replacement and Cerebral Stoke. Other Diseases: Where more than Rs. 1.00 Lac has been spent on treatment	75% and 90% of total expenditure to Officer and Personnel Below Officer Rank (PBOR) respectively Upto Rs. 1.25 Lac (max)
(b)	Dialysis and Cancer treatment	75% and 90% of total expenditure to Officer and PBOR, respectively Upto a
	(For Non- Pensioners ESM of all ranks)	max of Rs. 75,000/- per FYonly.

- 4. Subsidy on Home Loan on Rs 1,00.000/-(Max):Kendriya Sainik Board reimburses 50% of interest by way of subsidy on home loan from Bank/Public Sector institutions for construction of house to war bereaved, war disabled and attributable peace time casualties.
- 5. Prime Minister's Scholarship Scheme: For financially supporting degree level professional education for the wards of War widows (all ranks) and ESM (PBOR) including ex Coast Guard personnel. Total 5500 scholarships are provided to eligible wards based on merit for the entire duration of the courses. Priority is given to the wards of War widows/War disabled Soldiers. The rates of Scholarship are as follows: -
 - (a) Rs. 2500/- per month for boys.
 - (b) Rs. 3000/- per month for girls.
- 6. Financial support to institutions involved in rehabilitation of ESM:-

Sl. No.	Organisation	Quantum of Aid/Grant	
(a)	Paraplegic Rehabilitation Centers (i) Kirkee (ii) Mohali	Establishment grant (per annum) (i) Rs 1.20 cr (wef April, 2016) (ii)Rs 10,00,000/- (wef Apr 2015) Rs. 30,000/- per annum per inmate	
(b)	All India Gorkha Ex-servicemen welfare association, Dehradun	Rs. 12,00,000/- per annum	
(c)	Cheshire Homes (i) Lucknow, Delhi & Dehradun	Rs 15,000/- per annum per inmate	

(d)	War Memorial Hostels. There are	Rs 1350/- per month
	36 WMHs which provide shelter to	
	the children of War Widows/War	
	disabled, attributable and non	
	attributable cases.	

7. Reservation of seats in Medical/Dental Colleges for wards of Defence Personnel as Government of India Nominee. A total of 42 MBBS seats and 3 seats in BDS courses are allotted by Ministry of Health& Family Welfare to KSB for wards of defence personnel as a Government of India nominee.

DETAILS OF VARIOUS RESETTLEMENTSCHEMES IMPLEMENTED BY DIRECTORATE GENERAL RESETTLEMENT (DGR)

- a) Upgrading their skills by imparting necessary training to prepare them to take on new assignments/jobs and assisting ESM in finding re-employment.
- b) Constant endeavour to provide employment opportunities in Government/Quasi Government/Public Sector Organizations.
- c) Pro-active action to facilitate re-employment of ESM in the Corporate Sector.
- d) Providing Jobs through the following Schemes for self-employment.
 - i. Placement Assistance through on-line registration at DGR.
 - ii. DGR Sponsored Security Agency Scheme
 - iii. ESM Coal Loading and Transportation Scheme.
 - iv. Coal Tipper Attachment Scheme.
 - v. Tipper Attachment Scheme for Widows and Disabled Soldiers.
 - vi. Management of IGL/ MNGL CNG Stations by ESM in NCR/Pune.
 - vii. Management of Company Owned Company Operated Retail Outlets.
 - viii. Issue of DGR Eligibility Certificate for Allotment of LPG/Retail Outlet (Petrol/Diesel) Distributorship advertised by Oil Marketing Companies against 8% Reservation Quota.
 - ix. Allotment of Mother Dairy Milk Booths and Fruit & Vegetable (Safal) Shops in NCR.
 - x. DGR Technical Service Scheme.
 - xi. Resettlement Training/ Skill Development Courses.
